



2026:AHC:42956

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 3046 of 2026

Bunna And Another

.....Petitioner(s)

Versus

State Of Up And 9 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mohammad Jamil Akhtar
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

Civil Misc. Correction Application No.02 of 2026:-

1. This is an application for correction in the order dated 12.02.2026.
2. Correction application is allowed.
3. In the second line of the third paragraph the word '**Gorakhpur**' *should be read as* '**Kushinagar**'.

(Prakash Padia,J.)

February 25, 2026
Swati